

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1669/2009

NEERAJ DUTTA

Appellant(s)

VERSUS

STATE(GOVT.OF N.C.T.OF DELHI)

Respondent(s)

Date : 22-02-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. S.Nagamuthu, Sr. Adv.
Mr. Satinder S.Gulati, Adv.
Mr. Raj Kishor Choudhary, AOR

For Respondent(s) Ms. Aishwarya Bhati, A.S.G.
Mr. Jayant K.sud, A.S.G.
Mr. Shreekant Neelappa Terdal, AOR
Ms. Snidha Mehra, Adv.
Ms. Rukhmini Bobde, Adv.
Mr. Sanjay Kr. Tyagi, Adv.
Mr. Adit Khorana, Adv.
Mr. Shubranshu Padhi, Adv.
Mr. Udai Khanna, Adv.
Ms. Poornima Singh, Adv.
Ms. Manisha Chava, Adv.
Ms. B.L.N. Shivani, Adv.
Ms. Shivika Mehra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. S.Nagamuthu, learned senior counsel for
the appellant and Ms. Aishwarya Bhati, learned Additional
Solicitor General for the respondent.

Hearing concluded.

Judgment reserved.

(ANITA MALHOTRA)
AR-CUM-PS

(POONAM VAID)
COURT MASTER